

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 101
Company Appeal-247/252/2022

IN THE MATTER OF:

Worldwide Realtors Pvt. Ltd.

...

Appellant

Versus

RoC

...

Respondent

Under Section: 252 (3)

Order delivered on 29.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : None

ORDER

None appears for the Applicant. Despite repeated calls, no one has turned up. In the meantime, let notice be issued to the RoC & Income-Tax Department for filing the report/reply within 10 days. Rejoinder, if any, be filed within one week thereafter.

List the matter on 11.01.2023.



**(L.N. GUPTA)
MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**